

**SC & ST Inspectors of Post Offices/  
RMS**

2698. SHRI BHEEKABHAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of Inspectors of Post offices/RMS in each Postal Circle in the P. & T. Department;

(b) what is the percentage of Scheduled Castes and Scheduled Tribes, as mentioned at (a) above, in the Postal Wing;

(c) what is Government's policy to give adequate representation to the Scheduled Castes and Scheduled Tribes working in the P. & T. Department (Postal Wing);

(d) is there any proposal to arrange special examination for the posts of Inspectors of Post Offices/RMS exclusively for SC/ST to give them representation; and

(e) the total number of posts at (a) above de-reserved?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) & (d). Promotion to the cadre of Inspector Post Offices/Inspector Railway Mail Service is made through a competitive examination. Representation to Scheduled Castes/Scheduled Tribes officials working in the P. & T. Department is given in respect of promotional posts including Inspector Post offices/Inspector Railway Mail Service, in accordance with the general orders issued by the Government. A lower qualifying standard for SC/ST candidates of 33% in each paper and 38% in aggregate as against 40% in each paper and 45% in aggregate for other community candidates has been prescribed for Inspectors of

Post Offices/Inspectors Railway Mail Service Examination so as to facilitate their recruitment in adequate number against the reserved vacancies. In case adequate number of SC/ST candidates do not qualify even according to the prescribed lower standard, it has been recently decided that the cases of failed candidates should be reviewed on the basis of confidential reports, overall performance in the examination etc., by a Committee of senior officers so as to assess their suitability/unsuitability. This measure has been taken to ensure that required number of SC/ST candidates are available and in view of this, it is felt, that there is no need to arrange for special examination for the purpose, at present.

(e) information is being collected and will be laid on the Table of the House.

**SC & ST Junior Engineers/Assistant  
Engineers in P & T Department**

2699. SHRI BHEEKHABHAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of Junior Engineers/Assistant Engineers in the Civil Wing of P & T Department;

(b) the percentage of Scheduled Castes and Tribes of Junior Engineers/Assistant Engineers in the Civil Wing of P & T Deptt.;

(c) the total number of posts de-reserved by the Civil Wing in the grade of Junior Engineers/Assistant Engineers in that wing;

(d) what is Government's policy to give full representation to SC & ST employees in the P & T Civil Wing in the above mentioned categories of staff; and

(e) the reason why adequate representation has not been given to S/Cs

and S/Ts as per rules of Government in the above mentioned categoris of stuff ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) to (e). The information is being collected and will be laid on the table of the House.

**Problems faced by Ramagundam and Talcher Fertilizer Plants and setting up Coal based Fertilizer Plant at Sindri**

2700. SHRI A.K. ROY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) details of the progress made in tackling the problems of coal-based fertilizer plants at Ramagundam and Talcher in the last three months ;

(b) whether there is some improvement in capacity utilisation in the same period ; if so, facts in details with month-wise break-up for November, December (1981) and January (1982) ;

(c) whether with the stabilisation of coal based plants at Ramagundam and Talcher, such plants would be established in Sindri and other coal bearing areas of Eastern India ;

(d) if so, facts in details ; and

(e) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILISERS (SHRI P. SHIV SHANKAR): (a) The following progress has been made in the last three months to overcome the problems at Ramagundam and Talcher fertilizer plants:

(i) In order to prevent corrosion and choking in the raw gas pipe and raw gas cooler 'NO Removal System' has been installed and commissioned both at Ramagundam and Talcher ;

(ii) A study has been undertaken by the Technical Study Group appointed by the Government to carry out a thorough survey of these plants, and identify their deficiencies and suggest remedies.

(b) The capacity utilisation of these plants for the months of November, 1981, December, 1981 and January, 1982 is as follows:—

	<i>Percentage capacity Utilisation</i>	
	<i>Talcher</i>	<i>Ramagundam</i>
November, 81	42.97	43.75
December, 81	22.57	17.16
January, 82	31.31	50.64

(c) to (e). The Ramagundam and Talcher plants have not yet stabilized. The question of setting up of new coal based fertilizer plant either at Sindri or elsewhere, could be considered only after adequate experience becomes available from sustained operation of the Ramagundam and the Talcher fertilizer plants.

**Employees Working at Sindri Fertilizers Plant**

2701. SHRI A.K. ROY: Will the MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) the present strength of the employees of the Sindri Unit of the F.C.I. as on 1st January, 1982, with category-wise and plant-wise break-up in details ;

(b) estimated requirement of manpower if only Sindri Modernisation Plant operates at Sindri ;

(c) whether it is a fact that with the closure and sale of old coal-based plant there remains no scope for any